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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. NO. 596/97

DATE OF ORDER : 24.8.98

BETWEEN :

P. Praveen Kumar

... Applicant(s)

AND

1. **The General Manager
Ordnance Factory
Ministry of Defence
Eddumylaram (Vill. & P.O.)
Medak Dist.**
2. **The Dist. Employment Officer
Medak Dist. Employment Exchange
Samgareddy**

... Respondents

Counsel for the Applicant - Shri K. Nageswara Reddy
Counsel for the Respondents - Shri V. Vinod Kumar
Counsel for the State of A.P. - Shri P. Naveen Rao

Coram :

The Hon'ble Justice Shri D.H. Nasir - Vice Chairman
The Hon'ble Shri H. Rajendra Prasad - Member (A)

(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

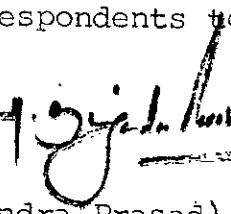
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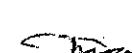
(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard ~~xx~~ /Shri **K. Nageswara /** ^{Reddy} for the Applicant(s),
Shri ~~xx~~ **V. Vined Kumar** for the Respondents and Shri
P. Naveen Rao for the State of A.P.

The orders passed by this Tribunal today in O.A. No. 987/96 shall be complied with in this O.A. as well.

A copy of the orders passed in O.A. No. 987/96 shall be kept on record of this file and also supplied to the Respondents to facilitate further action.


(H. Rajendra Prasad)
Member (A)


(D.H. Nasir)
Vice Chairman

DICTATED IN OPEN COURT

DATED : 24.8.1998

...js/-


Deputy Registrar

14
O.A.596/97

To

1. The General Manager,
Ordinance Factory, Min.ofDefence,
Eddumailaram (Vill & PO)
Medak Dist.
2. The Dist.Employment Officer,
Medak Dist.Employment Exchange, Sangareddy.
3. One copy to Mr. K.Nageswar Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.V.Vinod Kumar, Addl.CGSC. CAT.Hyd.
5. One copy to Mr.P.Naveen Rao, Spl.Counsel for A.P.Govt.CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to DR(A) CAT.Hyd.
8. One spare copy.

pvm

28/9/98

I COURT

TYPED BY

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CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE D.H.NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 24 - 8 - 1998.

ORDER/JUDGMENT

M.A/R.A./C.A.NO.

in

O.A.No.

596/97

T.A.No.

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

c/w of 987/96

